

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)**  
**Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF [G.P. COTTFAB PRIVATE LIMITED]**

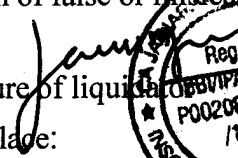
| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                |
|---------|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | <b>G.P. Cottfab Private Limited</b>                                                                                    |
| 2.      | Date of incorporation of corporate debtor                                          | 25/08/2014                                                                                                             |
| 3.      | Authority under which corporate debtor is incorporated / registered                | RoC-Jaipur                                                                                                             |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U17290RJ2014PTC046128                                                                                                  |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | "Krishna" 10-K-14 Rc Vyas Colony Bhilwara Bhilwara Rj 311001 In                                                        |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 10.03.2020                                                                                                             |
| 7.      | Liquidation commencement date of corporate debtor                                  | 02.03.2021                                                                                                             |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | IBBI/IPA-001/IP-P00208/2017-18/10408                                                                                   |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | 126, Bimalraj Building 2nd Floor, Furniture Market, Shopping Centre Kota, Rajasthan-324007 khandelwaljn@rediffmail.com |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | 126, Bimalraj Building 2nd Floor, Furniture Market, Shopping Centre Kota, Rajasthan-324007 liquidator.gpcfpl@gmail.com |
| 11.     | Last date for submission of claims                                                 | 02.04.2021                                                                                                             |

Notice is hereby given that the National Company Law Tribunal (*Jaipur bench*) has ordered the commencement of liquidation of the G.P. Cottfab Private Limited on 02.03.2021.

The stakeholders of G.P. Cottfab Private Limited are hereby called upon to submit their claims with proof on or before 02.04.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties. Name

and signature of liquidator  Jai Narayan Khandelwal

Date and Place: 06.03.2021/ Kota

